

Notification No GSR 165 dated the 7th February, 1959 making certain further amendment to the Industrial Disputes (Central) Rules, 1957 (Placed in Library, See No LT-1217/59)

AMENDMENT TO COFFEE RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (3) of Section 48 of the Coffee Act, 1942, a copy of Notification No SO 64 dated the 10th January, 1959 making certain further amendment to the Coffee Rules, 1955 (Placed in Library, See No LT-1218/59)

AMENDMENTS TO TEXTILE (PRODUCTION BY POWER LOOMS) ORDER

Shri Kanungo: I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act 1955, a copy of Notification No SO 246 dated the 31st January, 1959 making certain further amendments to the Textile (Production by Power Looms) Control Order, 1958 (Placed in Library; See No LT-1219/59)

DELHI RENT CONTROL RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under sub-section (3) of Section 56 of the Delhi Rent Control Act, 1958, a copy of the Delhi Rent Control Rules, 1959, published in Notification No GSR 139 dated the 3rd February, 1959 (Placed in Library, See No LT-1219/59)

STANDARDS OF WEIGHTS AND MEASURES RULES

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to re-lay on the Table, under sub-section (3) of Section 17 of the Standards of Weights and Measures Act, 1956, a copy of the Standards of Weights and Measures Rules, 1956, published in Notification No SO 2403 dated the 22nd November, 1958 (Placed in Library, See No LT-1100/58)

12.02 hrs.

RAILWAY BUDGET, 1959-60

Mr. Speaker: The hon Minister of Railways

The Minister of Railways (Shri Jagjivan Ram): Mr Speaker, Sir, I rise to place before the House the estimates of receipts and expenditure of the Indian Railways for the year 1959-60

Financial Results of 1957-58

2 As usual, I shall deal first with the completed accounts of the previous year. The actual Gross Traffic Receipts were Rs. 379.78 crores, against the Revised Estimates of Rs. 384.40 crores, that is, a shortfall of Rs. 4.62 crores which was under both passenger and goods traffic. There was a marked decline in traffic from about the middle of January 1958. The Ordinary Working Expenses showed an increase of Rs. 5.02 crores over the Revised Estimates of Rs. 259.16 crores. This increase in working expenses was largely under repairs and maintenance expenditure, incidental partly to the steadily expanding railway assets and partly to various safety measures taken to minimise accidents to the maximum extent practicable. After allowing for other smaller variations, the net surplus came to Rs. 13.38 crores, against the Revised Estimate figure of Rs. 21.66 crores. The entire surplus of the year was credited to the Development Fund.

Review of the Railway's Second Five Year Plan

3 Before I come to the Revised Estimates of the current year, I shall give the House a brief resume of the progress made in the Railway's Second Five Year Plan, as three years of the Plan will be completed on the 31st March 1959.

4 During 1956-57, the first year of the Second Five Year Plan, the total tonnage lifted was 124 million tons against 114 million tons in 1955-56; that is, an increase of about 8.8 per